

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Civil Appeal No(s). 4680/2017

DR. D C SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH MEDICAL EDUCATION THROUGH PRINCIPAL
SECRETARY AND ORS.

Respondent(s)

WITH

C.A. No. 4679/2017 (III-A)

Date : 11-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Nidhi Dwivedi, Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr Gaurav Agarwal, Adv.
Mr Ayush Choudhary, Adv.
Mr Rajesh Kumar Shukla, Adv.
Mr Devanshu Yadav, Adv.
Mr Anshul Aditya Tewari, Adv.
Mr. Gautam Awasthi, AOR

For Respondent(s)

Mr. Kedar Nath Tripathy, AOR
Mr Susheel Kumar Tomar, Adv.
Mr. Ankur Prakash, AOR
Mr Vikas K Singh, Adv.
Mr. T. N. Singh, AOR
Mr. Shail Kumar Dwivedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondents are duly served/represented in both matters.
Statement of case has not been filed by the parties in
both matters and time has expired.

Registry to process both matters for listing before the
Hon'ble Court as per rules.

SURYA PRATAP SINGH
Registrar